

ACT No. XIII OF 1934.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 28th April, 1934.)

An Act to extend the operation of the Trade Disputes Act, 1929.

VII of 1929.

WHEREAS it is expedient to extend the operation of the Trade Disputes Act, 1929; It is hereby enacted as follows:—

1. This Act may be called the Trade Disputes (Extending) Act, 1934. Short title.

VII of 1929.

2. Sub-section (4) of section 1 of the Trade Disputes Act, 1929, shall be omitted. Amendment of section 1, Act VII of 1929.

Price anna 1 or 1½d.

GIPD—L86 LD—18-6-34—5,000.